

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Miscellaneous Application No. 49 of 2017  
in  
Application No. 217 of 2015**

S.Vadivel,  
S/o. Samikannu,  
Pudhukudi Village,  
Udayarpalayam Taluk,  
Ariyalur District.

...Applicant

**Vs**

1. The Secretary to Government,  
Municipal Administration and Water Supply Development,  
Fort a St. George,  
Chennai – 600 009.

... Respondents

**REPORT FILED ON BEHALF OF THE 7<sup>TH</sup> RESPONDENT  
TAMIL NADU POLLUTION CONTROL BOARD.**

**Filed by  
Thiru.C. Kasirajan,  
Advocate, Chennai.**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.

Miscellaneous Application No.49 of 2017

In

Application No.217 of 2015

S. Vadivel,  
S/o. Samikannu,  
Pudhukudi Village,  
Udayarpalayam, Taluk,  
Ariyalur District.

...Applicant

Vs

1. The Secretary to Government,  
Municipal Administration and Water Supply Development,  
Fort a St. George,  
Chennai-600 009.
2. The District Collector,  
Collectorate of Ariyalur,  
Ariyalur District.
3. The Revenue Divisional Officer,  
Udayarpalayam,  
Ariyalur District.
4. The Commissioner,  
Jayankondam Municipality,  
Ariyalur District.
5. The Block Development Officer,  
Andimadam Panchayat Union,  
Udayarpalayam Taluk,  
Ariyalur District.
6. The President,  
Pudhukudi Village Panchayat,  
Udayarpalayam Taluk,  
Ariyalur District.
7. The Chairman,  
Tamil Nadu Pollution Control Board,  
76, Anna Salai, GUindy,  
Chennai-600 032.

... Respondents



JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032

**REPORT FILED ON BEHALF OF THE 7<sup>TH</sup> RESPONDENT**  
**TAMILNADU POLLUTION CONTROL BOARD.**

I, Tmt. R.Sarasavani, Daughter of Thiru. Raghavan, Hindu, aged about 55 years, having office at No. 76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:-

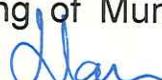
1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32 and I am filing this Report on behalf of the 7<sup>th</sup> respondent and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully submitted that the Hon'ble NGT has passed order dt.17.03.2020, 04.08.2020 & 22.09.2020 in M.A.No.49 of 2017 in O.A.No.217 of 2015 and directed as follows:-

"Pollution Control Board as well as to the 4<sup>th</sup> respondent to submit the present status report as directed by this Tribunal regarding the establishment of the Solid Waste Management Disposal Facility in the disputed area".

It is respectfully submitted that the municipal solid waste authorization was not renewed to the Jayankondam Municipality for the proposed Municipal Solid Waste processing facility located at S.F.No.519/5,6, Iliayur East Village, Udayarpalayam Taluk, Ariyalur District.

It is respectfully submitted that in pursuance to the said NGT order, the DEE, TNPCB, Ariyalur has inspected the site on 21.09.2020. and found that the construction of the shed was under progress Further, the Commissioner, Jayankondam Municipality informed that the site is proposed to be utilized for micro composting of Municipal

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No. 76, MOUNT SALAI, CHENNAI-600 032-

Solid Waste generated from the Municipality. Further during inspection on 07.10.2020, it was found that, there is no activity carried out at the site, no further progress in the construction of sheds, no green belt development and construction of compound wall is yet to be commenced. The photographs are submitted herewith as Annexure.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.



JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032

**BEFORE ME**

**VERIFICATION**

I, Tmt. S. Sarasavani, Daughter of Thiru. Raghavan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-600 032 do hereby submit that the contents of above report are true to the best of my knowledge through records.

Verified at Chennai on this                      day of October, 2020.



JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032





JAYAKONDAM MUNICIPALITY – MSW SITE

BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.

Miscellaneous Application No. 49 of  
2017 in  
Application No. 217 of 2015

S.Vadivel,  
S/o. Samikannu,  
Pudhukudi Village,  
Udayarpalayam Taluk,  
Ariyalur District.

...Applicant

**Vs**

1. The Secretary to Government,  
Municipal Administration and Water  
Supply Development,  
Fort a St. George,  
Chennai – 600 009. & Others

... Respondents

**REPORT FILED ON BEHALF OF THE  
7TH RESPONDENTS - TAMILNADU  
POLLUTION CONTROL BOARD.**

**Advocate for Respondents No.7  
Thiru. Kasirajan  
Advocate, Chennai.**

**Date: 13.10.2020**